

**FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
FACT-RCF BUILDING PRODUCTS LIMITED**

OPERATING IN: Manufacturer of Glass Fiber reinforced Gypsum (GFRG) Load Bearing Panels, Wall Panel, Plaster of Paris (POP), Gypsum based wall plasters and Wall Putty AT: Fact Cochin Division Campus Ambalamedu, Kochi, Kerala, India, 682303
(Under Regulation 36A 1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN/ LLP No.	FACT-RCF BUILDING PRODUCTS LIMITED PAN: AABCF2744A CIN: U26992KL2008PLC022347
2. Address of the registered office	Fact Cochin Division Campus Ambalamedu, Kochi, Kerala, India, 682303
3. URL of website	Not Available
4. Details of place where majority of fixed assets are located	Kochi (Ambalamedu) (Registered office)
5. Installed capacity of main products/ services	Plaster of Paris (POP) – 1,00,000 MT, Interior wall putty – 40,000 MT, and Interior wall plaster – 24,000 MT.
6. Quantity and value of main products/ services sold in last financial year	Quantity: GRF Panel cut waste (Quantity not on record) Total Receipt: Rs. 95,24,540/- (Total Sales of Cut waste Rs. 21,15,734 and Total sales of PMC work of Rs. 74,08,806) (As per last filed Audited Financials for FY2022-23)
7. Number of employees/ workmen	07 employees (as informed) 0 Workmen
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, are available at URL :	All Documents can be obtained by sending email at Process E-mail id: cirp.factrcf@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL :	Can be obtained by sending email at Process E-mail id: cirp.factrcf@gmail.com
10. Last date for receipt of expression of Interest	26/03/2024
11. Date of issue of provisional list of prospective resolution applicants	05/04/2024
12. Last date for submission of objections to provisional list	10/04/2024
13. Date of issue of final list of prospective resolution applicants	20/04/2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25/04/2024
15. Last date for submission of resolution plans	25/05/2024
16. Process email id to submit Expression of Interest	cirp.factrcf@gmail.com

- All the EOIs received will be reviewed by RP as well as the COC and thereafter further information / documents related to the express will be provided to the shortlisted parties. The RP / COC shall have discretion to accept the criteria for the EOI at any point of time.
- RP / COC reserves the right to accept or modify the process / application / timeline without assigning any reasons and without liability whatsoever.
- Further details are set out in detailed Invitation of Expression of Interest (EOI), which are to be read together with associated disclaimers and qualifications in EOI.

Reg. No.: IBBI/IN-01/2017-00792/2017-2028/11359

Date: 11.03.2024
Place: Kochi

SD/-
Ravindra Dhanraj Pillai, Resolution Professional
Reg. Add: GK Centre - 2, Laxmi Industrial Estate,
New Bala Road, Andheri (W), Mumbai - 400053
For FACT-RCF Building Products Limited

